

HIGH COURT OF JAMMU AND KASHMIR

AT SRINAGAR

ORDER NO. 308

Dated:-23.07.2010

In the interests of administration, the following transfers and postings of Judicial Officers are hereby ordered:-

1. Shri Bansi Lal Bhat, Principal District and Sessions Judge, Jammu, is transferred and posted as Principal District and Sessions Judge, Srinagar, vice Smt. Gous-ul-Nissa Jeelani;
2. Smt. Gous-ul-Nissa Jeelani, Principal District and Sessions Judge, Srinagar, is transferred and posted as Principal District and Sessions Judge, Baramulla, vice Shri Muhammad Nazir Fida;
3. Shri Muhammad Nazir Fida, Principal District and Sessions Judge, Baramulla, is transferred and posted as Principal District and Sessions Judge, Anantnag vice Shri Sheikh Altaf Hussain. He shall also hold the charge of the Court of Addl. District & Sessions Judge, Anantnag;
4. Smt. Kaneez Fatima, Presiding Officer, MACT, Srinagar, is repatriated, transferred and posted in the High Court Wing Srinagar. Her services are placed at the disposal of the Lord Chief Justice;
5. Shri Sheikh Altaf Hussain, Principal District and Sessions Judge, Anantnag, is transferred and posted as Principal District and Sessions Judge, Kupwara, vice Shri Rashid Ali Dar;
6. Shri Rashid Ali Dar, Principal District and Sessions Judge, Kupwara, is transferred and posted as Special Judge, Anti-Corruption, Srinagar, against the available post. He shall also hold the charge of the Court of Addl. Sessions Judge, Anti-Corruption, Srinagar;
7. Shri Kartar Singh, Principal District and Sessions Judge, Kathua, is transferred and posted in the High Court Wing, Jammu. His services are placed at the disposal of the Lord Chief Justice;
8. Shri Jangbahadur Singh Jamwal, Presiding Officer, MACT, Jammu, is repatriated, transferred and posted as Principal District and Sessions Judge, Kathua, vice Shri Kartar Singh;
9. Shri Kikar Singh Parihar, IV Additional District and Sessions Judge, Srinagar, is transferred and posted as 1st Addl. District and Sessions Judge, Jammu, vice Shri Sanjay Kumar Gupta;
10. Shri Sanjay Parihar, Additional District and Sessions Judge, Rajouri, is transferred and posted on deputation as Presiding Officer, MACT, Jammu, vice Shri Jangbahadur Singh Jamwal;
11. Shri R. S. Jain, III Addl. District and Sessions Judge, Jammu, is transferred and posted as Principal District and Sessions Judge, Kargil, against the available vacant post;

Sharma

12. Shri Sanjay Kumar Gupta, 1st Addl. District and Sessions Judge, Jammu, is transferred and posted as IV Addl. District and Sessions Judge, Srinagar, vice Shri Kikar Singh Parihar. He shall also hold the charge of the Court of III Addl. District and Sessions Judge, Srinagar;
13. Shri Muhammad Yousuf Wani, 1st Addl. District and Sessions Judge, Baramulla, is transferred and posted as Addl. District and Sessions Judge, Baramulla, vice Shri Muhammad Yousuf Akhoon. He shall also hold the charge of the Court of 1st Addl. District and Sessions Judge, Baramulla;
14. Shri Puneet Gupta, Registrar Judicial, High Court Wing, Jammu, is transferred and posted as Principal District and Sessions Judge, Bhandarwah, against the available vacant post;
15. Shri Pawan Dev Kotwal, Additional District and Sessions Judge, Doda, is transferred and posted as III Addl. District and Sessions Judge, Jammu, vice Shri R. S. Jain;
16. Shri Sanjay Dhar, Secretary, High Court Legal Services Authority, is transferred and posted as Principal District and Sessions Judge, Rajouri, against the available vacant post. He shall also hold the charge of the Court of Addl. District & Sessions Judge, Rajouri;
17. Shri A. K. Shan, Member, J&K Special Tribunal, Jammu, is repatriated from deputation, transferred and posted as Principal District and Sessions Judge, Jammu, vice Shri Bansi Lal Bhat;
18. Shri Hari Om Singh, District Judge attached with High Court Wing Jammu as Leave Reserve is transferred and posted on deputation as Member, J&K Special Tribunal, Jammu, vice Shri A. K. Shan;
19. Shri Ashok Kumar Koul, Registrar Vigilance, High Court of J&K, is transferred and posted as Special Judge, Anti-Corruption Court, Jammu, vice Shri Janak Raj Kotwal;
20. Shri Janak Raj Kotwal, Special Judge, Anti-Corruption Court, Jammu, is transferred and posted in the High Court of J&K. His services are placed at the disposal of the Lord Chief Justice;
21. Shri Inder Singh, Addl. District & Sessions Judge, TADA/POTA Court, Srinagar, is transferred and posted as Addl. District and Sessions Judge, Doda, vice Shri Pawan Dev Kotwal;
22. Shri Sanjiv Gupta, Additional Sessions Judge, Anti-Corruption Court, Srinagar, is transferred and posted as 1st Addl. District and Sessions Judge, Srinagar, against the available vacant post. He shall also hold the charge of the Court of II Additional District & Sessions Judge, Srinagar;
23. Shri Muhammad Yousuf Akhoon, Additional District and Sessions Judge, Baramulla, is transferred and posted on deputation as Presiding Officer, MACT, Srinagar, vice Smt. Kaneez Fatima;
24. Syed Farooq Ahmad, Principal District and Sessions Judge, Pulwama, is transferred and posted on deputation as Member, J&K Special Tribunal, Srinagar, against the available vacant post;

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25. Shri Muzaffar Iqbal Qureshi, Additional District and Sessions Judge, Pulwama, is transferred and posted as Principal District and Sessions Judge, Pulwama, vice Syed Farooq Ahmad. He shall also hold the charge of the Court of Addl. District & Sessions Judge, Pulwama;
26. Shri Abdul Rashid Malik, Registrar Judicial, High Court Wing, Srinagar, is transferred and posted as Secretary, High Court Legal Services Authority, vice Shri Sanjay Dhar;
27. Shri Asmat Hussain Shah, Addl. District Judge, Bank Cases, Srinagar, shall also hold the charge of the TADA/POTA Court, Srinagar;
28. Shri Yeshpaul Bournay, CJM, Jammu, is transferred and posted as CJM, Srinagar, vice Shri Muhammad Ibrahim Wani;
29. Shri Muhammad Ibrahim Wani, CJM, Srinagar, is transferred and posted as CJM, Bandipora, vice Shri Mohan Singh Parihar;
30. Shri Vishesh Kumar Parihar, Forest Magistrate, Srinagar, is transferred and posted as CJM, Leh, vice Shri S. C. Kattal;
31. Shri S. C. Kattal, CJM, Leh, is transferred and posted at High Court Wing, Jammu, as Sub-Judge Leave Reserve;
32. Shri O. P. Thakur, CJM, Kargil, is transferred and posted as Sub-Judge, Reasi vice Shri Chain Lal Bavoria;
33. Shri Aijaz Ahmad Khan, CJM, Pulwama, is transferred and posted as Special Mobile Magistrate, Traffic, Srinagar, vice Shri Muhammad Ashraf Malik;
34. Shri Muhammad Khalil Choudhary, CJM, Rajouri, is transferred and posted as Special Mobile Magistrate, Traffic, Jammu, vice Shri Balbir Lal;
35. Shri Balbir Lal, Special Mobile Magistrate, Traffic, Jammu, is transferred and posted as Sub-Judge(Electricity Magistrate), Bijbehara, vice Shri Gowhar Majid Dalal;
36. Shri Gowhar Majid Dalal, Sub-Judge(Electricity Magistrate), Bijbehara, is transferred and posted as Judge, Small Causes Court, Srinagar, vice Shri Ajay Kumar Gupta;
37. Shri Ajay Kumar Gupta, Judge, Small Causes Court, Srinagar, is transferred and posted as Sub-Judge (Electricity Magistrate), Batote, vice Shri Rajesh Kumar Abrol;
38. Shri Javaid Alam, Sub-Judge(Electricity Magistrate), Pattan, is transferred and posted as CJM, Ganderbal vice Smt. Masarat Roobi;
39. Shri Surrinder Singh, Sub-Judge, Kupwara, is transferred and posted as City Judge, Jammu, vice Smt. Kusum Lata Pandita;
40. Smt. Kusum Lata Pandita, City Judge, Jammu, is transferred and posted as CJM, Ramban, vice Smt. Rupali Ratta;

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41. Smt. Rupali Ratta, CJM, Ramban, is transferred and posted as Sub-Judge, Leave Reserve, High Court Wing, Jammu;
42. Shri Mohan Singh Parihar, CJM, Bandipore, is transferred and posted as CJM, Jammu, vice Shri Yeshpaul Bournay;
43. Shri Mehraj-ud-Din Sofi, Sub-Judge, Deputy Registrar, Accountability Commission, Srinagar, is repatriated from deputation, transferred and posted as CJM, Kargil, vice Shri O. P. Thakur;
44. Shri Sobha Ram Gandhi, CJM, Doda, is transferred and posted as CJM, Samba, against the available vacant post;
45. Shri Jatinder Singh Jamwal, City Judge, Srinagar, is transferred and posted as Excise Magistrate, Jammu, vice Shri Suneet Gupta;
46. Shri Suneet Gupta, Excise Magistrate, Jammu, is transferred and posted as CJM, Shopian, vice Shri Sham Lal Lalhal;
47. Shri Sham Lal Lalhal, CJM, Shopian, is transferred and posted as CJM, Rajouri, vice Shri Khalil Ahmad Choudhary;
48. Shri Mehmood Ahmad Choudhary, Sub-Judge, Deputy Registrar, Accountability Commission, Jammu, is repatriated from deputation, transferred and posted as Sub-Judge(Electricity Magistrate), Pattan, vice Shri Javed Alam;
49. Shri Rajesh Kumar Abrol, Sub-Judge(Electricity Magistrate), Batote, is transferred and posted as CJM, Poonch, vice Shri Sarfaraz Hussain Shah;
50. Shri Sarfaraz Hussain Shah, CJM, Poonch, is transferred and posted as Sub-Judge, Uri, vice Shri Ashwani Kumar;
51. Shri Abdul Nasir, Sub-Judge, Leave Reserve, High Court Wing, Jammu, is transferred and posted as City Judge, Srinagar, vice Shri Jatinder Singh Jamwal;
52. Shri Ashok Kumar, Sub-Judge, Leave Reserve, High Court Wing, Jammu, is transferred and posted as CJM, Doda, vice Shri Sobha Ram Gandhi;
53. Shri Madan Lal, Sub-Judge, Bhaderwah, is transferred and posted as Sub-Judge, Kupwara, vice Shri Surinder Singh;
54. Shri Ritesh Kumar Dubey, Sub-Judge, Leave Reserve, High Court Wing, Jammu, is transferred and posted as Sub-Judge, Vailoo, vice Shri Rajeev Gupta, presently attached with J&K State Judicial Academy;
55. Smt. Masarat Roohi, CJM, Ganderbal, is transferred and posted as Forest Magistrate, Srinagar, vice Shri Vishesh Kumar Parihar;

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56. Shri Muhammad Ashraf Malik, Special Mobile Magistrate, Traffic, Srinagar, is transferred and posted as CJM, Pulwama, vice Shri Aijaz Ahmad Khan;
57. Shri Zubair Ahmad Raza, CJM, Kishtwar, is transferred and posted as Sub-Judge, Nowshera, against the available vacant post;
58. Shri Chain Lal Bavoria, Sub-Judge, Reasi, is transferred and posted as Sub-Judge, Bhaderwah, vice Shri Madan Lal;
59. Shri Rajeev Gupta, Sub-Judge, Vailoo, presently attached with J&K State Judicial Academy, is transferred and posted as Sub-Judge, Leave Reserve, High Court Wing Jammu. He shall remain attached with the J&K State Judicial Academy;
60. Shri Ashwani Kumar, Sub-Judge, Uri, is transferred and posted as CJM, Kishtwar, vice Shri Zubair Ahmad Raza;
61. Shri Yehya Firdous Ahangar, 1st Addl. Munsiff (Forest Magistrate), Jammu, is transferred and posted as Munsiff, Ramban, vice Shri Amarjit Lingha. He will also look after the Court of Munsiff, Gool;
62. Smt. Sandeep Kour, Addl. Munsiff, Samba, is transferred and posted as 1st Addl. Munsiff (Forest Magistrate), Jammu, vice Shri Yehya Firdous Ahangar;
63. Shri Imtiaz Ahmad Lone, Munsiff, Tangmarg, is transferred and posted as Munsiff, Tangdar, vice Shri Javed Ahmad Naik. He will also hold the charge of the Court of Munsiff Kupwara;
64. Shri Javed Ahmad Naik, Munsiff, Tangdar, is transferred and posted as Munsiff, Pulwama, against the available vacant post;
65. Shri Muhammad Ashraf Bhat. Munsiff, Aishmuqam, is transferred and posted as Munsiff, Anantnag, vice Shri Manzoor Ahmad Zargar. He shall also hold the charge of the Court of District Mobile Magistrate(T), Anantnag;
66. Shri Muzaffar Iqbal Khan, II Addl. Munsiff, Srinagar, is transferred and posted as District Mobile Magistrate, Traffic, Poonch vice Shri Manzoor Ahmad Khan. He will also hold the charge of the Court of Munsiff, Mendhar;
67. Shri Parvez Iqbal, Munsiff, Sub-Registrar, Jammu, is transferred and posted as Munsiff, Thanamandi vice Shri Ahsan-Ullah Parvez Malik;
68. Shri Ahsan-Ullah Parvez Malik, Munsiff, Thanamandi, is transferred and posted as District Mobile Magistrate, Traffic, Rajouri, vice Shri Pardeep Kumar;

Manzoor

69. Shri Pardeep Kumar, District Mobile Magistrate, Traffic, Rajouri, is transferred and posted as Munsiff, Pampore, vice Shri Anoop Kumar. He will also hold the charge of the Court of Munsiff, Tral;
70. Shri Anoop Kumar, Munsiff, Pampore, is transferred and posted as Munsiff, Udhampur, vice Shri Vinod Kumar. He will also hold the charge of the Court of District Mobile Magistrate, Traffic, Udhampur;
71. Smt. Anjum Ara, Munsiff, Kathua, and Smt. Arti Mohan, Munsiff, Jammu, shall swap their places of posting;
72. Shri Amit Gupta, Munsiff, Qazigund, and Shri O. P. Bhagat, Munsiff, Chinani, shall swap their places of posting. Shri Amit Gupta, Munsiff, Chinani, shall also hold the charge of the Court of Munsiff, Majalta;
73. Shri Amarjit Singh Lingha, Munsiff, Ramban, is transferred and posted as Munsiff, Sub-Registrar, Jammu, vice Shri Parvaiz Iqbal;
74. Shri Raja Muhammad Tasleem, 1st Additional Munsiff, Srinagar, is transferred and posted as Munsiff, Tangmarg, vice Shri Imtiaz Ahmad Lone;
75. Shri Vinod Kumar, Munsiff, Udhampur, is transferred and posted as Munsiff, Kishtwar, vice Shri Sandeep Gandotra;
76. Shri Sandeep Gandotra, Munsiff, Kishtwar, is transferred and posted as III Addl. Munsiff, Jammu, vice Smt. Sudesh Sharma;
77. Smt. Archana Charak, Munsiff, Reasi, is transferred and posted as Addl. Munsiff, Samba, vice Smt. Sandeep Kour;
78. Shri Madan Lal, Munsiff, Banihal, is transferred and posted as Munsiff, Sub-Registrar, Srinagar, vice Shri Manjit Singh Manhas;
79. Shri Arvind Sharma, District Mobile Magistrate, Traffic, Udhampur, is transferred and posted as Munsiff, Gandoh Bhallessa, vice Shri Bashir Ahmad Munshi. He shall also hold the charge of Munsiff Court Thathri;
80. Shri Bashir Ahmad Munshi, Munsiff, Gandoh Bhallessa, is transferred and posted as District Mobile Magistrate, Traffic, Doda, vice Shri Pawan Kumar Sharma;
81. Shri Pawan Kumar Sharma, District Mobile Magistrate, Traffic, Doda, is transferred and posted as Munsiff, Banihal vice Shri Madan Lal;
82. Shri Manzoor Ahmad Khan, District Mobile Magistrate, Traffic, Poonch, is transferred and posted as Munsiff, Baramulla, vice Shri Shabir Ahmad Malik. He will also hold the charge of the Court of Munsiff, Buniyar;

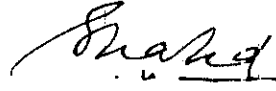
Sharma

83. Shri Shabir Ahmad Malik, Munsiff, Baramulla, is transferred and posted as 1st Addl. Munsiff, Srinagar, vice Shri Raja Muhammad Tasleem. He will also hold the charge of the Court of 2nd Addl. Munsiff, Srinagar;
84. Smt. Sudesh Sharma, III Additional Munsiff, Jammu, is transferred and posted as Munsiff, Reasi, vice Smt. Archana Charak;
85. Shri M. S. Manhas, Sub-Registrar, Srinagar, is transferred and posted as Munsiff, Akhnoor, vice Shri Khem Raj;
86. Shri Manjeet Rai, City Munsiff, Srinagar, and Shri Adnan Syed, Munsiff, R. S. Pora, shall swap their places of posting. Shri Adnan Syed shall also hold the charge of III Add. Munsiff, Srinagar;
87. Shri Romesh Lal, District Mobile Magistrate, Traffic, Kathua, is transferred and posted as Munsiff, Shopian, against the available vacant post;
88. Shri Yeshpaul Sharma, Munsiff, Mendhar, is transferred and posted as District Mobile Magistrate, Kathua, vice Shri Romesh Lal;
89. Shri Manzoor Ahmad Zargar, Munsiff, Anantnag, is transferred and posted as Munsiff Aishmuqam vice Shri Muhammad Ashraf Bhat. He shall also hold the charge of the Court of Munsiff, Shangus;
90. Shri Khem Raj, Munsiff, Akhnoor, is transferred and posted as Munsiff, Handwara, against the available vacant post. He shall also hold the charge of the Court of Munsiff, Sogam.

Note:-

All the above transferees shall move simultaneously after handing over their respective charge(s) to the available Judicial/Revenue Officers.

By Order.


(Jawid Ahmad) 23.07.2010
Registrar General


No.4371-4405/GS

Dated:-23.07.2010

Copies of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar,
2. Secretary to Government, Law Department, J&K, Srinagar;
3. Registrar Vigilance, High Court of J&K, Srinagar;
4. Registrar Judicial, High Court of J&K, Srinagar;
5. Registrar Judicial, High Court of J&K, Jammu;
6. Joint Registrar/PPS to Lord Chief Justice, High Court of J&K, Srinagar;
7. Secretary to Hon'ble Mr. Justice _____;
8. Joint Registrar (Judicial), High Court of J&K, Srinagar;
9. Joint Registrar (Judicial), High Court of J&K, Jammu;

- 10-31. Principal District and Sessions Judge, Srinagar/ Budgam /
Anantnag /Pulwama / Kulgam / Shopian / Ganderbal /
Bandipora / Baramulla /Kupwara /
Leh/Kargil/Jammu/Samba/Kathua/Udhampur/Reasi/
Bhaderwah / Kishtwar / Ramban / Poonch / Rajouri;
32. S/Shri _____
33. Chief Accounts Officer, High Court of J&K, Srinagar;
34. Incharge, NIC, High Court of J&K, Srinagar, for uploading the
same on Website;
35. Order file.


23/07/10
(K. K. Wattal)
Deputy Registrar (Admn.)